

**DIVISION BENCH**

**O-144**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2023(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> April,  
2021, 10:30 A.M**

Name of the Company	BCPL INTERNATIONAL LTD. Vs. KALIMATA ISPAT INDUSTRIES PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing:**

1. Mr. Pranit Bag, Advocate ] For the Operational Creditor  
2. Mr. Debsoumya Basak, Advocate ]  
3. Mr. Subodh Chandra Jana, Advocate ]

1. Mr. Joy Saha, Sr. Advocate ] For the Corporate Debtor  
2. Mr. Snehashis Sen, Advocate ]

**ORDER**

Mr. Pranit Bag, Ld. Counsel present on behalf of the Operational Creditor. Mr. Joy Saha, Ld. Sr. Counsel alongwith Mr. Snehashis Sen, Ld. Counsel present for the Corporate Debtor.

.2. List the matter on 7.07.2021 for admission.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)

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